

lady Member who has asked this question that we are taking every possible step to provide decent and satisfactory accommodation to the class IV Government servants.

**Heavy Electrical Equipment Project, Bhopal**

\*17. { Shri Oza:  
Shri Damani:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the negotiations with the Associated Electrical Industries for the supply of machinery for the Bhopal Heavy Electrical Equipment Project have been concluded; and

(b) if so, whether Government will lay a copy of the terms and conditions on the Table?

The Minister of Industry (Shri Manubhai Shah): (a) Not yet, Sir

(b) Does not arise

Shri Oza: May I know the approximate value of the machinery to be purchased?

Shri Manubhai Shah: It would be about Rs. 8 to Rs. 9 crores in all.

Shri Damani: May I know when the negotiations with the Associated Electrical Industries were started, and what is the reason for so much delay in arriving at a decision?

Shri Manubhai Shah: The negotiations were started some 18 months back. It is true that delay has taken place, but it was because of the credit payment terms. Due to foreign exchange difficulties, unless payment is on terms which are acceptable to us, we could not enter into agreement. But I can assure the House that the agreement will be signed perhaps during the current week.

Shri Damani: May I know if any progress has been made and what

are the chances of arriving at a settlement with this party?

Shri Manubhai Shah: As I have already said, the agreement will be signed during the current week. Also, the hon. Member may not be under the impression that work is at a standstill. As a matter of fact, during the current year, work valued at about Rs. 6 to Rs. 8 crores is going to be completed at the site.

**Jute Mills, Calcutta**

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\*18. { Shri Rameshwar Tantia:  
Shri Muhammed Elias:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have ordered an enquiry into the working of the jute mills in Calcutta; and

(b) if so, what is the purpose of the enquiry and who constitute the enquiry?

The Minister of Commerce (Shri Kanungo): (a) and (b) Government have not ordered any statutory enquiry into the working of the jute mills in Calcutta but the Jute Commissioner has, at the instance of Government, undertaken a study of the industry, particularly in view of the losses reported to have been sustained by some of the units.

Shri Rameshwar Tantia: May I know whether after sowing some mills have closed, and sold their working hours to other mills at a big price? If so, I want to know whether such sale is legal because it is not done in other industries.

Shri Kanungo: In some cases, certain units and certain parts of units have been closed and working hours have been transferred. As far as profit and loss are concerned, lately, in the last half yearly period, most of the units are showing better results.